## HIGH COURT OF DELHI: NEW DELHI

## **DELHI HIGHER JUDICIAL SERVICE PRELIMINARY EXAMINATION-2022**

Dated: 22.04.2022

## **NOTICE**

It is to notify that the objections to the Model Answer Keys in respect of Delhi Higher Judicial Service Preliminary Examination-2022 held on 03.04.2022 which were invited by way of Notice dated 05.04.2022 have been duly considered and it has been found that the Model answer Keys in respect of all such Questions in respect of which objections were received till 08.04.2022 are correct except the following Questions which would be evaluated in accordance with the decision mentioned against such Question Number:

Q.	Q.	Q.	Q.	De	ecision
No.	No.	No.	No.		
'A'	'B'	c'	ʻD'		
Series	Series	Series	Series		
5	80	80	125	_	eleted and 01 mark be
					ates who have appeared in
				the said examination.	
8	2	83	87	The answer options	(1) & (4) of the Answer
				_	mark be awarded to such
				candidates who have i	marked either of these two
				options.	
13 &	82 &	1 & 7	127	01 Mark be awarded	for the duplicate question.
19	88		&		spect of these questions be
			133	awarded in the following	-
				If both questions	02 Marks (01 + 01)
				attempted correctly	0.75 Marks (01 0.25)
				If both questions attempted wrongly	0.75  Marks (01 - 0.25)
				If 01 question	02 Marks (01 + 01)
				attempted correctly	
				and other question	
				wrongly	
				If 01 question	02 Marks (01 + 01)
				attempted correctly	
				and other question	
				not attempted	
				If 01 question	0.75 Marks ( $-0.25$ +
				attempted wrongly	01)
				and other question	
				not attempted	01 Morts (0 + 01)
				If none of the two	01 Mark (0 + 01)
				questions attempted	

40	96	15	48	The question be deleted and 01 mark be awarded to all candidates who have appeared in the said examination.
55	105	103	57	The Answer Key is revised from (3) to (2).
113	133	132	143	The Answer Key is revised from (2) to (1).

Sd/-(Ravinder Dudeja) Registrar General